

¹[SCHEDULE 1]

[See Sections 2(h) and 7(5)]

Col. 1	Col. 2		Col. 3.
Serial .no.	Name in which the factory is registered with the Chief Inspector of Factories, Uttar Pradesh and its address.		Amount of Compensation (in rupees).
	(Note.- Where the factory is registered in the name of the company or firm owning or holding the factory on lease, the name as registered is specified in the column but such specified shall not be construed to mean that it is that company or firm that is being acquired by virtue of Section 3).		
1.	Ramchand and Sons Sugar Mills (Pvt.) Ltd Bara Banki	...	Twenty five lakhs (Rs. 25,00,000).
2.	Burhwal Sugar Mills Co. Ltd.. Burhwal District Bara Banki	...	Twenty four lakhs (Rs. 24,00,000).
3.	R.B. Lachmandas Sugar and General Mills (Pvt.) Ltd.. Jarwal Road, District Bahraich,	...	Ten Lakhs (Rs. 10,00,000).
4.	Maheshwari Khetan Sugar Mills (Pvt.) Ltd., Romkola District Deoria	...	Eleven Lakhs (Rs. 11,00,000)
5.	Vishnu Pratap Sugar Mills Ltd.. also described as Vishnu Pratap Sugar Works (Pvt.) Ltd., Khadda, District Deoria	Eight Lakhs (Rs. 8,00,000)
6.	Diwan Sugar Mills, also described as Diwan Sugar and General Mills (Pvt.) Ltd., Sakhoti, Tanda, District Meerut. [Note.- The lessee of this factory is Diwan Sugar and General Mills (Pvt.) Ltd.]	...	Twelve lakhs Rs. (Rs. 12,00,000)
7.	Ram Luxman Sugar Mills, Mohiuddinpur, District Meerut.	...	Thirteen lakhs and Fifty thousands (Rs. 13,50,000)
8.	Raza Buland Sugar Company Ltd., Rampur	...	One crore, eighteen lakhs (Rs. 1,18,00,000)
9.	Kundan Sugar Mills, District Moradabad [Note- The lessee of this factory is Kundan Sugar Mills (Pvt.) Ltd.]	...	Forty two lakhs (Rs. 42,00,000).
10.	Shiv Prasad Banarsi Das Sugar Mills, Bijnor.	...	Twenty-One lakhs (Rs. 21,00,000).
11.	Ishwari Khetan Sugar Mills, Ltd., Lakshmiganj, District Deoria.	...	Twenty lakhs (Rs. 20,00,000)
12.	Kamlapat Motilal Bhati Sugar Mills Ltd., Branch Bhatni, also described as Kamlapat Motilal Bhatni, (Sugar Mills) Branch Bhatni, District Deoria.	...	Twenty-two lakhs (Rs. 22,00,000)

¹ The Heading "Schedule" has been substituted as "Schedule I" by Act No. 20 of 1985 with effect from 29.09.1984